

**MR. DEPUTY-SPEAKER:** The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

*The motion was adopted.*

**SHRI BHOGENDRA JHA:** I introduce the Bill.

**CONSTITUTION (AMENDMENT) BILL\***

*(Amendment of Article 15 etc.)*

**SHRI BHOGENDRA JHA** (Madhubani): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

**MR. DEPUTY-SPEAKER:** The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

*The motion was adopted.*

**SHRI BHOGENDRA JHA:** I introduce the Bill.

**HIGH COURT AT ALLAHABAD (ESTABLISHMENT OF A PERMANENT BENCH AT MEERUT) BILL\***

**SHRI RASHEED MASOOD** (Saharanpur): I beg to move for leave to introduce a Bill to provide for the establishment of a permanent Bench of the High Court of Allahabad at Meerut.

**MR. DEPUTY-SPEAKER:** The question is:

"That leave be granted to introduce a Bill to provide for the establishment of a permanent Bench of the High Court of Allahabad at Meerut."

*The motion was adopted.*

**SHRI RASHEED MASOOD:** I introduce the Bill.

**HIGH COURT OF BOMBAY (ESTABLISHMENT OF A PERMANENT BENCH AT AURANGABAD) BILL\***

**SHRI UTTAM RATHOD** (Hingoli): I beg to move for leave to introduce a Bill to provide for the establishment of a permanent Bench of the High Court of Bombay at Aurangabad.

**MR. DEPUTY-SPEAKER:** The question is:

"That leave be granted to introduce a Bill to provide for the establishment of a permanent Bench of the High Court of Bombay at Aurangabad."

*The motion was adopted.*

**SHRI UTTAM RATHOD:** I introduce the Bill.

**EMPLOYMENT BILL\***

**SHRI BHOGENDRA JHA** (Madhubani): I beg to move for leave to introduce a Bill to provide employment to the largest number of persons and bring down unemployment to the minimum level on the basis of the principle of one-person-one-job."

**MR. DEPUTY-SPEAKER:** The question is:

"That leave be granted to introduce a bill to provide employment to the largest number of persons and bring down unemployment to the minimum level on the basis of the principle of one-person one-job."

*The motion was adopted.*

**SHRI BHOGENDRA JHA:** I introduce the Bill.